

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 241 of 2017 (SZ)**

**Applicant(s)** Vs.  
Mahendran P,  
Kattukuppam,  
Chennai and 2 others.

**Respondent(s)**  
The Union of India,  
rep. by Secretary,  
MoEF & CC, New Delhi and 2 others.

**Legal Practitioners for Applicant(s)**  
M/s T.K. Ramkumar

**Legal practitioners for respondent(s)**  
M/s Sumathi for R1  
M/s E. Manoharan for R2 & R3

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| Note of the Registry | Orders of the Registrar   |
| Order No.            | Date: 08.10.2018<br><br>Applicant & counsel not present. No representation for respondents. For appearance of both and reply of R2, R3 call on 14.11.2018.<br><br><br>(Tmt. Meena Satheesh)<br>Registrar |